

However, the Government of India is supplementing the efforts of the State Governments in controlling/eradicating some of the important diseases like rinderpest foot and mouth disease, tuberculosis, brucellosis, canine rabies and pullorum disease under the Centrally Sponsored Scheme, namely, National Project on Rinderpest Eradication and Assistance to States on Control of Animal Diseases.

#### STATEMENT

*Mortality due to some of the important livestock disease*

S. No.	Name of the Disease	Country		Karnataka	
		1992	1995	1992	1995
1.	Rinderpest	114	40	Nil	1
2.	Foot & Mouth disease (Bovine & Other Species)	117	476	Nil	52
3.	Haemorrhagic Septicemia (H.S.)	1851	5427	566	407
4.	Black Quarter	960	1894	422	258
5.	Sheep & Goat Pox	1458	228	8	28

#### Promotion of Agriculture Sector

1551. SHRI BANWARI LAL PUROHIT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Federation of India Chamber of Commerce and Industry has urged the Government to initiate multi form comprehensive strategy for the promotion of agriculture sector.

(b) if so, the details of the study papers prepared and sent by the FICCI to the Government, and

(c) the reaction of the Government on the views expressed by the FICCI?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c). No communication has been received from Federation of Indian Chambers of Commerce and Industry urging the Government to initiate multi-form comprehensive strategy for the promotion of agriculture sector.

#### Trains for Kanyakumari and Howrah

1552. SHRI SOUMYA RANJAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the request of Orissa Government for introduction of new trains for Kanyakumari and Howrah from Bhubaneswar is lying pending with the Government since long;

(b) if so, the reasons therefor; and

(c) the time by which the new trains are likely to be introduced on the said route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). The proposals for new train to Kanyakumari from Howrah and Bhubaneswar were examined but not found feasible due to operational and resource constraints.

(c) Does not arise.

#### Plantation Programmes

1553. DR KURAPASINDHU BHOI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have a proposal to expand plantation programmes through different forestry projects during the current financial years; and

(b) if so, the programme drawn and the total hectares of land proposed to be brought under plantation programmes during the current financial year. State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAP JAI NARAYAN PRASAD NISHAD) : (a) and (b). Targets of 1.13 million hectares of plantations on public lands and 111.36 crores of seedling distribution for planting on private lands have been fixed during 1996-97. On the basis of information furnished by the State Governments so far the achievements during 1995-96 have been 0.81 million hectares of afforestation on public lands and 86.57 crores of seedling distribution. Afforestation/plantation programme are to be carried out during the current financial year under various schemes of Central Ministries/State Governments. The State/Union Territory-wise targets in respect of afforestation and tree plantation for 1996-97 are enclosed as statement.

#### STATEMENT

*Targets for afforestation/tree planting activities under 20-point programme during 1996-97*

S. No.	Name of State/UT	Area in hectares Seedling in lakhs	
		Seedling Distribution (For Plantation on private Lands)	Area (Public Lands including Forest Lands)
		Final Targets for 1996-97	
1	2	3	4
1	Andhra Pradesh	1100 00	50000 00
2	Arunachal Pradesh	6 00	9500 00
3	Assam	25 00	27500 00
4	Bihar	500 00	40000 00
5	Goa	30 00	1800 00

1	2	3	4
6.	Gujarat	1908.00	65597.00
7.	Haryana	200.00	32000.00
8.	Himachal Pradesh	20.00	28000.00
9.	Jammu & Kashmir	60.00	24000.00
10.	Karnataka	400.00	65000.00
11.	Kerala	180.00	19000.00
12.	Madhya Pradesh	450.00	150000.00
13.	Maharashtra	1150.00	126000.00
14.	Manipur	25.00	12000.00
15.	Meghalaya	40.00	18000.00
16.	Mizoram	22.00	19800.00
17.	Nagaland	60.00	8000.00
18.	Orissa	300.00	79000.00
19.	Punjab	52.00	20000.00
20.	Rajasthan	380.00	76550.00
21.	Sikkim	22.00	11000.00
22.	Tamil Nadu	1100.00	85000.00
23.	Tripura	23.00	10000.00
24.	Uttar Pradesh	2200.00	110000.00
25.	West Bengal	825.00	44000.00
26.	A & N Islands	5.00	3300.00
27.	Chandigarh	0.10	500.00
28.	D & N Haveli	16.00	1000.00
29.	Daman & Diu	2.00	100.00
30.	Delhi	25.00	1000.00
31.	Lakshadweep	5.00	72.00
32.	Pondicherry	5.00	78.00
Total		11136.10	1137797.00

#### Bodoland Statehood

1554. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Bodoland Statehood Movement Council's Chief has urged the Central and the State Governments to initiate fresh dialogue on a full-fledged for the aboriginal Bodos; and

(b) if so, the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DÄR) : (a) In a telegram, the Chairman Bodoland State Movement Council has urged the Prime Minister to arrange a fresh political dialogue on the whole Bodoland question involving all the struggling Bodo Groups for evolving a lasting political solution. According to the State Government of Assam, no such demand has been received by it

(b) The Bodo Accord has been signed with a view to providing autonomy to the Bodos for their socio-

economic, educational, ethnic and cultural advancement. The implementation of the Accord needs to be watched.

#### Cogentrix Project

1555. SHRI JAG MOHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the Government have environmentally cleared Cogentrix project in haste and without concurrence of the Environmental committee concerned;

(b) if so, the facts thereof and the reasons therefor; and

(c) whether the Government propose to reconsider the case in view of the serious implications involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) The environmental issues associated with the proposed 1000 MW thermal power project were duly considered by the Expert Committee for Thermal Power Projects constituted by the Ministry as per the procedure laid down under the Environmental Impact Assessment Notification of January, 1994 (as amended in May, 1994). The project was accorded environmental clearance based on the recommendation of the committee and was not cleared in haste

(c) The environmental implications of the project were carefully examined prior to its environmental clearance. Stringent environmental mitigative measures have been stipulated for their implementation by the project authorities.

#### Late Running of North East Express

1556. SHRI HARIN PATHAK : Will the Minister of RAILWAYS be pleased to state

(a) whether the North East Express between New Delhi and Guwahati always runs very late;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) No, Sir. However, the punctuality of 5621/5622 North East Express has not been satisfactory due to various reasons such as Alarm-chain-pulling, miscreant activities, accidents, bands/agitations, Loco Failures, Signal and Traffic failures, grid failures, etc.

(c) All efforts including intensive chasing and daily monitoring at different levels including holding of daily punctuality meetings both at Divisional and Headquarters levels and Foot-Plate Inspection by Senior Officers of different Departments are undertaken regularly. In addition, punctuality drives both at Inspectorial and Officers' levels are also launched and lacunae in the system whenever detected are dealt with